

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

O.A. No./315/93 and C.A. /37/90
TAX NO:

DATE OF DECISION 19.8.1993

Mr. M. J. Joshi Petitioner

Mr. J. J. Yagnik Advocate for the Petitioner(s)

Versus

Union of India & Anr. Respondent

Mr. Akil Kureishi Advocate for the Respondent(s)

CORAM :

The Hon'ble Mr. N. B. Patel : Vice Chairman

The Hon'ble Mr. V. Radhakrishnan : Administrative Member

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

No

...2...

Mr. M. J. Joshi,
J.T.O., Ahmedabad Telecom
District, Ahmedabad.
(Advocate: Mr. J. J. Yagnik)

: Petitioner

Versus

1. Union of India
Notice to be served through
the Chief General Manager
Gujarat Telecom Circle,
Ahmedabad.

2. The General Manager,
Ahmedabad Telecom District,
Ahmedabad.
(Advocate: Mr. Akil Kureishi)

: Respondents

ORAL JUDGMENT

O.A./315/93
with
C.A./37/90

Date: 19.8.1993

Per: Hon'ble Mr. N. B. Patel : Vice Chairman

Though this O.A. No. 315/93 and C.A./37/93 are not on Board today, they are called for at the request of Mr. J. J. Yagnik. Mr. Yagnik seeks permission to withdraw the O.A. and C.A. Permission granted. O.A. 315/93 and C.A./37/93 stand disposed of as withdrawn. No order as to costs. Interim relief granted in the O.A./315/93 is vacated.


(V. Radhakrishnan)
Member (A)


(N. B. Patel)
Vice Chairman

CENTRAL ADMINISTRATIVE TRIBUNAL

AHMEDABAD BENCH

AHMEDABAD.

Application No. OA/315/93 & OA/37/93 of 199

Transfer Application No. _____ Old writ Pet. No. _____

C E R T I F I C A T E

Certified that no further action is required to be taken and the case is fit for consignment to the Record Room (Decided).

Dated : 25/08/93

Countersigned : *AN/93*
AN/93

Section Officer/Court Officer

Sign. of the Dealing Assistant. *PS*

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

AT AHMEDABAD BENCH

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CAUSE TITLE DA/315/93 & DA/327/90 OF 19

NAME OF THE PARTIES M. J. Toshi

VERSUS

Oct 28 1981